

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

**TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP
51/2016 (CP 116 of 2013)**

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2020**

Name of the Company: Mr. Girish Virprasad Jetly & Ors
V/s
Sudama Chemtech Pvt Ltd & Ors

Section 397-398 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

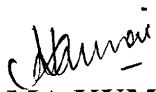
ORDER

(Through Video Conferencing)

PCS Mr. Keyur J.Shah and Advocate Ms. Noopur K. Dalal is present on behalf of the applicants. Sr. Advocate, Mr. Navin Pahwa is present on behalf of one of the respondent.

In view of the order passed in IA 579 of 2020 in TP 51/2016 (CP 116 of 2013), the matter is adjourned.

List the matter on 20.10.2020


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 19th day of October, 2020.